

Monthly Disposal Statement of Hon'ble President/Members

December, 2019

DELHI BENCH

NAME	APPEAL DISPOSED
HON'BLE JUSTICE SH. DILIP GUPTA	21
ANIL CHOUDHARY M(J)	34
BIJAY KUMAR M(T)	18
RACHNA GUPTA M(J)	42
C.L.MAHAR M(T)	09
Total	124

MUMBAI BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA M(J)	37
C J MATHEW M(T)	26
S.K.MOHANTY M(J)	30
SANJIV SRIVASTAVA M(T)	36
P.ANJANI KUMAR M(T)	67
AJAY SHARMA M(J)	10
S.K Pati	34
Total	240

CHENNAI BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS M(J)	26
P DINESHA M(J)	48
Total	74

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY M(J)	339

AHMADABAD BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR M(J)	222
RAJU M(T)	13
Total	235

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG M(J)	59

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL M(J)	139

HYDERABAD BENCH

NAME	APPEAL DISPOSED
P. V. SUBBA RAO M(T)	63

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR M(T)	19
ARCHNA WADHWA M(J)	02
Total	21

Grand Total: 1294*